

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 27.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Prashant Sharma Advocate	S.B Civil Second Appeal No.118/1987, Chandu lal V/s Chunni lal & Ors	Mr.L.R.Mehta & Ramit Mehta	Mr.J.L.Purohit & Ajay Purohit
02.	Shri Danpat Choudhary , Advocate	S.B Civil Misc.Transfer Pet.No.105/2015,Smt.Renu V/s Babu lal	Mr.N.A. Rajpurohit
03.	Shri Murlidhar Vashnav , Retd;D.J.	S.B.Civil First Appeal No.270/2012,Om Prakash V/s Mohan Lal	Mr.Muktesh Maheshwari & Ashwini Gehlot,	Mr.R.K.Thanvi & Narendra Thanvi & Hemant Dutt
04.	Shri Murlidhar Vashnav , Retd;D.J.	D.B.Civil Misc.Appeal No.2093/2013,Smt.Suman Saran V/s Rahul Saran	Mr.Mainish Dadich	Mr.C.S. Kotawani
05.	Shri .J.K.Bhaiya, Advocate	S.B.Civil Misc.Transfer Pet.No.91/2015,Smt.Manis ha V/s Saurabh Singhal	Mr.S.P.Sharma
06.	Dr.A.A.Bhansali Advocate	S.B.Civil Misc.Transfer Pet.No. 104/2015 Smt.Poonam Sharma V/s Mukesh Kumar	Mr.Kanaram Godara
07.	Shri Rishi Vaishnav,Advocate	S.B.Civil Misc.Transfer Pet.No.75/2015, Smt.Ruchi Parihar V/s Hemraj sisodia	Dr.Nupur Bhati	Mr.Haidar Agha
08.	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Appeal No. No.542/2014,Smt. Gunwanti Devi V/sRanjeet Kumar	Mr.N.R. Goswami	Mr.Ajet Singh Shekhawat
09.	Smt.Meena Kothari , Advocate	S.B.Civil Misc.Appeal No.912/2015,Mis Miraj Dev.Limited, V/s Ashokaditya Singh Ratore	Mr.Haresh Purohit	Mr.Rajat Dave

D.Y. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR